



**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 16.10.2017.

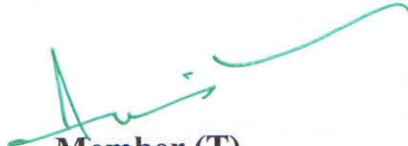
PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.67/BB/ 2017	-	To furnish name of IRP	Rule-6 of IB	Vibgyor Creations Vs. Base Corporation Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	<b>AKSHATA BENEKAL</b> 98869 40 570	Respondent	
2.	<b>GEORGE PRASAD</b> 990205246	PETITIONER	

**ORDER**

Counsel for Petitioner is present. Counsel for Respondent is also present. She undertake to file vakalath for Respondent. She has filed Memo to that effect. For filing vakalath and objections. List it on 16/11/2017.

  
**Member (T)**

  
**Member (J)**